

Date
15-1-93

C.A. 47/92

(43)

Honble Mr. S.N. Prasad, J.M

Case called out. Several times
at interval. None responds on behalf
of the ^{either of the} parties. ~~on~~ the last date
also none responded on behalf of the
parties. No C.A. has been filed. The
same be filed within 2 weeks and
R.A. if any, may be filed within one
week thereafter. List this case for
admission/hearing on 9.2.93. The
case may be dismissed for default
if the applicant does not turn-up on
the ensuing date.

J.M

Honble Mr. S.N. Prasad, J.M

None responds on behalf of
either of the parties. No C.A. has
been filed. The same be filed within
two weeks and R.A. if any, may be
filed within one week thereafter. List
this case for admission/hearing on
26.3.93.

J.M

OK

SFA

08/2/93

R